

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

Petition No. 245/TT/2013

Subject: : Determination of tariff of the Inter State Transmission Lines connecting two States

Petitioner : Chhattisgarh State Power Transmission Co. Ltd. (CSPTCL)

Date of Hearing : 4.6.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member

Parties Present : None for the petitioners
None for the respondents

The instant petition has been filed by CSPTCL for determination of transmission tariff of their natural inter-State transmission lines connecting two states, in compliance with the order of this Commission dated 25.4.2012 in Petition No. 15/ Suo-Motu/2012.

2. The Commission directed the petitioner to implead the respondents and file memo of parties after serving copies of the petition on them, who may file reply by 6.7.2015. Rejoinder, if any, may be filed by 16.7.2015.

3. The Commission further observed that due date of filing the information should be complied with and information received after due date shall not be considered while passing the order.

4. Subject to this, order in the petition was reserved.

By the order of the Commission,

Sd/-

(T. Rout)
Chief (Law)